

POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF WESTERN MINISTIL LIMITED

("WML" / "TARGET COMPANY" / "TC")

(Corporate Identification No. L3200MH1972PLC015928)

Regd. Off.: SHP No. 413, Fourth Floor, CTS No. 458, Disha Construction, Subhash Road, E-Square,
Village Vile Parle (East), Mumbai-400057, Maharashtra, India;

Phone No.: +91- 8369622473; Email id: wml.compliance@gmail.com; Website: www.westernministil.in

Open offer for acquisition of 33,80,000 Equity Shares of Rs. 10/- each representing 26.00% of the expanded equity and voting share capital of the Target Company by Mr. Kalpesh Patel (Acquirer-1) and Mrs. Vandana Patel (Acquirer-2) (Acquirer-1 and Acquirer-2 are hereinafter referred to as "the Acquirers").

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulation, 2011").

The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkaal - Marathi Daily (Mumbai edition) on 03rd December, 2025.

1. Name of the Target Company : Western Ministil Limited
2. Name of the Acquirers : Mr. Kalpesh Patel (Acquirer-1) and
Mrs. Vandana Patel (Acquirer-2)
3. Name of the Manager to the offer : Navigant Corporate Advisors Limited
4. Name of the Register to the officer : MUFG Intime India Private Limited
5. Offer details
 - a) Date of Opening of the Offer : Wednesday, 18th February, 2026
 - b) Date of the Closing of the offer : Thursday, 05th March, 2026
6. Date of Payment of Consideration : Friday, 20th March, 2026
7. Details of the Acquisition :

Sr No.	Particulars	Proposed in the Offer Document		Actual	
7.1	Offer Price	Rs. 10 per Equity Share		Rs. 10 per Equity Share	
7.2	Aggregate number of Shares tendered	33,80,000		1,01,934	
7.3	Aggregate number of Shares accepted	33,80,000		69,273	
7.4	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 338.00 Lacs		Rs. 6,92,730	
7.5	Shareholding of the Acquirers before preferential issue and Public Announcement (No. & %)	Nil (0.00%)		Nil (0.00%)	
7.6	Shares Acquired by way of Preferential Allotment • Number • % Fully Diluted Equity Share Capital	80,00,000 (61.54%)*		80,00,000 (61.54%)*	
7.7	Shares Acquired by way of Open offer • Number • % Fully Diluted Equity Share Capital	33,80,000 (26.00%)*		69,273 (0.53%)*	
7.8	Shares Acquired after detailed Public Statement • Number of Shares acquired • Price of the shares acquired • % of the shares acquired	Not Applicable		Not Applicable	
7.9	Post offer Shareholding of Acquirers • Number • % Fully Diluted Equity Share Capital	1,13,80,000 (87.54%)*		80,69,273 (62.07%)*	
7.10	Pre and Post Offer Shareholding of Public Shareholders • Number • % Fully Diluted Equity Share Capital	Pre- Offer 10,78,302 (49.99%)	Post Offer 16,20,000 (12.46%)*	Pre- Offer 10,78,302 (49.99%)	Post offer 49,30,727 (37.93%)*

*Computed as a %age of Expanded Equity & Voting Share Capital.

8. The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI.
10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 05.02.2026.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS



Navigant

NAVIGANT CORPORATE ADVISORS LIMITED

804, Meadows, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri (East),
Mumbai - 400059. Maharashtra.

Email id: navigant@navigantcorp.com

SEBI Registration No: INM000012243

Tel No. +91 22 4120 4837 / 4973 5078

Website: www.navigantcorp.com

Contact person: Mr. Sarthak Vijlani

Place: Mumbai

Date: March 11, 2026